

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-119/2001/6493/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati

To, Smti Sharmila Bhuyan,
District and Sessions Judge,
Nalbari.

Dated Guwahati the 7th December, 2021

Sub: **Restricted holiday.**

Ref:- Your letter No. DJNB/6251 Date 07.12.2021.

Madam,

With reference to the above, I am directed to inform you that your prayer for **restricted holiday on 10.12.2021**, has been granted. Further, the Addl. District & Sessions Judge, Nalbari and in her absence, the next senior most Judicial officer at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-119/2001/6494/A, dated 7.12.2021

Copy to:

1. The Project Manager, Gauhati High Court.

Sd/- 07/12/21
JT.REGISTRAR (VIGILANCE)
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